(d) if the replies to parts (a) and (b) above be in the affirmative what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a), (b) and (d) Reports about the undesirable activities of extremist elements have come to the notice of the Government, Strict vigilance is being maintained  $i_n$  this regard by the authorities.

(c) The attitude of these Governments in this regard is unsatisfactory.

### Situation in the North Eastern Region

1271. SHRI PUTTAPAGA RADHA-KRISHNA; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that like Pun jab, North Eastern region continues to be in turmoil as reported in the News Time of the 24th February, 1985; and

(b) if so, what remedial steps the Government propose to take to normalise the situation in these special ethnic regions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Government's attention has been drawn to the news item. However, the

Government  $doe_s$  not agree with the facts as mentioned in the news item. The situation in Manipur, Mizoram and Naga land has generally remained under con trol while there has been some increase in the activities of the extremists in Tripura.

(b) Security measures have been tightened. Combing operations in the affected area<sub>s</sub> have been taken up and strict vigil is being maintained. The strength of Central security forces where necessary has also been augmented. So far as border of Nagaland-Assam is concerned, State Governments have been advised to exercise

to Questions

restraint and settle the disputes peacefully.

### Plight of women prisoners in India

1272. SHRI PUTTAPAGA RADHA-KRISHNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news report which appeared in certan sections of the press on harassment, torture, rape etc., of women prisoners in jails in India as brought out by Amnesty International high-lighting examples of Bihar and Mathura jails; and

(b) if so what remedial steps the Cen tral Government have taken or proposa to take to ensure that women all over India are free from these indignities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRIMATI RAM DULARI SINHA): (a) and (b) Government are not aware

of any such reports in the Press. Further the latest Report of the Amnesty International for 1984 covering the period January to Decemebr 1983 does not refer to any such incidents. In order that women in custody do not suffer any indignity, the need for reorienting the approach and behaviour of the custodial staff towards them has been emphasised upon the State Governments from time to time

## झांसी को इंडियन एथरलाइन्स अथवा वायुद्रत सेवाओं से जोडा जाना

1273. डा॰गोविन्द दास रिछारियाः क्या प्रधान मंत्रीयह बताने की कुपा करेंगें कि :

(क) क्या झांसी को इंडियन एयर-लाइन्स अथवा वायुद्दत सेवाग्रों से जोड़ने का कोई प्रस्ताव सरकार के विचाराधीन है ;

(ख) यदि हां, तो इसमें कितना समय लगेगा; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ? पर्यटन झौर नाभर विमानन मंत्रालय में राज्य मंत्री (श्री झशोक भहलोत्त) : (क) जी नहीं ।

(ख) সম্প নর্রা তঠনা।

(ग) झांसी ग्वालियर तथा खजुराहो के काफी निकट है जहां के लिए इंडियन एवरलाइन्स पहले ही प्रचालन कर रही है।

## Minimum <|tialitkation for Central Governments jobs

1274. SHRI SHYAM SUNDAR MO HAPATRA-. Will the PRIME MINISTER be pleased to state whether Government propose to prescribe ten plus two as ihe minimum qualification for the Central Governmnt jobs?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE RE-FORMS AND PUBLIC GRIEVANCES AND PENSION AND DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): There is yet no proposal under consideration to prescribe 10 plus 2 as the minimum qualification for the Central Government jobs.

## Allotment of land by IAAI to private firms for Construction of Hotels/Beaiitifications

1275. SHRI BHAGATRAM MAN HAR: Will the PRIME MINISTER be pleased lo state:

(a) whether it is a fact that the international Airports Authority of India has allotted land adjoining to their hotel under construction in Bombay to the Leela Penta Hotels for construction[beautification;

(b) if so, on what terms and conditions;

(c) whether it is also a fact that some other firms have also requested the IAAI for allotment of land adjoining their plot proposed for construction of a hotel for Ihe snme purpose;

(d) if so, what are the details thereof;

(e) whether it is a fact that the said land is being used by unauthorised per sons;

(f) if so, whether any action is being taken against them by Government; and

(g) by when the terms nnd conditions for allotment ot the said land will be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CTVIL AVIATION (SHRI ASHOK GEHLOT): (a) The International Airports Authority: of India has allotted land at Bombay Airport to M|s Leela Penta Hotels for construction of a hotel and flight kitchen, including beautificatiton. Ihe allotted land is, however, not adjoining any IAAI hotel under construction.

(b) An area of 18,000 Sq. mtrs. h«.s been allotted on lease for a period of 30 years and another 11,000 Sq. mtrs, on licence basis for a period of 5 years. The current rate of lease rentjlieence fee, is Rs 25|- per Sq mtr. per annum. In addition, the Company is required to pay 4 per cent of its gross turnover from the hotel and flight kitchen. The lease rent is subject to revision every three years.

(c) and (d) Yes, Sir. A private Company named M|s. Anmol Properties (Pvt.) Limited h:ve requested for allotment of about 22,000 Sq. mtrs, of land adjoining the plot allotted to M|s. Leela Penta Hotels for construction of a hotel.

(e) Apart of this land is under unauthorised occupation.

(f) Appropriate action has been initiated to remove the encroachments.

(g) Since allotment of land for another hotel is not being considered for the present, the question of finalising the terms and conditions does not arise.

# Posts of Inspectors in the Directorate of Welfare for SC/ST. Delhi Administration

1276. SHRI BHAGATRAM MAN-HAR: Will the Minister of HOME AFFAIRS be pleased to st^.te:

(a) whether it is a fact that for the posts of inspectors in the Directorate of